

From:

Nikesh Kumar Sinha

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Amit Kumar, Special Judge, POCSO Act, Latehar.
2. Mr. Anjane Anuj, Special Judge, POCSO Act, Gumla.

Sub.:- **Nominations to attend the sessions of first day only (i.e. on 16.04.2023) of the two days Training and Workshop on “Application of Multi Dimensions of Forensics in Investigation and Prosecution” at Investigation Training School, Jharkhand, Ranchi.**

Sir,

Enclosing herewith the copy of Letter no. 302/Training dated 06.04.2023 of the Superintendent of Police, Investigation Training School, Jharkhand, Ranchi alongwith its enclosures, I am directed to inform that the Court has been pleased to nominate you to attend the **sessions of first day only (i.e. on 16.04.2023)** of the two days Training and Workshop on **“Application of Multi Dimensions of Forensics in Investigation and Prosecution” at Investigation Training School, Jharkhand, Ranchi.**

You are, therefore, directed to attend the aforesaid Training and Workshop on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

Further, no prayer of exemption will be entertained in ordinary circumstances.

(Encl.:- As above)

Yours sincerely,

Sd/- Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 1395 /Apptt.

Dated, Ranchi, the 12/4/23

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter under Memo No. 337/JAJ dated 09.04.2023/ Principal District & Sessions Judge, Latehar & Gumla/ the Member Secretary, JHALSA for information / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


12.4.23
Registrar (Administration)